

HIGH COURT OF SIKKIM
GANGTOK

No. 50 /HCS

Date: 12.10.2021

NOTIFICATION

It is hereby notified that in pursuance to Notification No. K-13031/01/2021-US.II dated 09.10.2021 issued by the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi, Hon'ble Mr. Justice Biswanath Somadder, Chief Justice of the Meghalaya High Court took Oath of Office as Chief Justice, High Court of Sikkim on 12.10.2021 at 4.30 p.m. and has assumed charge of the Office of the Chief Justice, High Court of Sikkim.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No.: V (250) Confdl/HCS/5494-5560

Dated: 12.10.2021

Copy to:-

1. Mr. Rajinder Kashyap, Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi 110 011.
2. Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. Secretary General, Supreme Court of India, New Delhi 110 001.
4. Registrar General, Meghalaya High Court, Meghalaya 793001.
5. Registrar General, High Court of _____.
6. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
7. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. Deputy Secretary-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
9. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary-cum- Home Secretary, Home Department, Government of Sikkim, Gangtok.
14. District & Sessions Judge, West Sikkim at Gyalshing.
15. District & Sessions Judge, North Sikkim at Mangan.

16. District & Sessions Judge, East Sikkim at Gangtok
17. District & Sessions Judge, South Sikkim at Namchi.
18. Legal Remembrancer-cum-Secretary, Law Department,
Government of Sikkim, Gangtok.
19. District & Sessions Judge (Spl. Div.-I) and (Spl. Div -II) I/C at Gangtok.
20. Member Secretary, Sikkim State Legal Services Authority, Government
of Sikkim, Gangtok.
21. Director, Sikkim Judicial Academy, Gangtok.
22. Additional Director, Sikkim Judicial Academy, Gangtok.
23. Chief Judicial Magistrate-cum- Civil Judge, East Sikkim at Gangtok
24. Chief Judicial Magistrate-cum- Civil Judge, West Sikkim at Gyalshing.
25. Chief Judicial Magistrate-cum- Civil Judge, South Sikkim at Namchi.
26. Chief Judicial Magistrate-cum- Civil Judge, North Sikkim I/C at
Mangan
27. Sr. Civil Judge-cum- Judicial Magistrate, North Sikkim at Mangan and
Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C,
North Sikkim.
28. Sr. Civil Judge-cum- Judicial Magistrate, South Sikkim at Namchi and
Civil Judge- cum-Judicial Magistrate, Yangyang Sub-Division I/C,
South Sikkim.
29. Civil Judge-cum- Judicial Magistrate, East Sikkim at Gangtok and Civil
Judge-cum- Judicial Magistrate, Rangpo & Rongli Sub-Division I/C,
East Sikkim.
30. Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West
Sikkim.
31. Civil Judge-cum- Judicial Magistrate, West Sikkim at Gyalshing.
32. Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division South
Sikkim.
33. District Magistrate (North) at Mangan.
34. District Magistrate (South) at Namchi.
35. District Magistrate (East) at Gangtok.
36. District Magistrate (West) at Gyalshing.
37. The P.S to Hon'ble Chairperson, Sikkim State Human Rights
Commission, Gangtok.
38. The P.S. to Hon'ble Lokayukta, Government of Sikkim, Gangtok.
39. Additional Secretary, Home Department, Government of Sikkim for
printing in the Government Gazette.
40. General Secretary, Sikkim High Court Bar Association, Gangtok.
41. General Secretary, Bar Association of Sikkim (High Court & Subordinate
Courts) Gangtok.
42. General Secretary, Namchi Bar Association.
43. P.A. to the Registrar General, High Court of Sikkim.
44. P.A. to the Registrar, High Court of Sikkim.
45. The Computer Cell, High Court of Sikkim for uploading the same in the
website of High Court of Sikkim.
46. Notice Board.
47. File and
48. Guard file.


12.10.2015
REGISTRAR